

National Company Law Tribunal

Allahabad Bench

CP NO. 107/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

NAME OF THE COMPANY: Satori Global Limited

SECTION OF THE COMPANIES ACT: U/S 397/398

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

CP No.107/ND/2013

Parties are represented by their respective counsels. Since Sri Naveen Sinha, the Senior Advocate is stated to be pre-occupied in the Hon'ble Allahabad High Court. Hence, at the request of counsel for parties, the matter is adjourned for argument on 18th September, 2017.

The matter be listed on 18th September, 2017.

Date: 21.08.2017

Shri H.P. Chaturvedi (Member Judicial)

Typed by
P.K.Jyoti